

Export Promotion Council, undertakes export promotional measures by way of sending trade delegations and participation in fairs and exhibitions abroad.

### Import of Foreign Cars

2723. SHRI SYED SHAHABUDDIN: Will the Minister of COMMERCE be pleased to state:

(a) whether the import of the foreign cars into India has been liberalised;

(b) if so, the number of foreign cars imported during the last three years, year-wise; and

(c) the brief particulars of existing policy in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) No, Sir.

(b) Details of number of Customs Clearance Permits issued during last three years for import of cars is given below:

Year	No. of CCPs issued
1	2
1985-86	1758
1986-87	988
1987-88	662

(c) Import of cars and vehicles is allowed to certain specified categories of importers. Details are given in Chapter XI of the Import and Export Policy, April, 1988-March, 1991 (Vol.I), copies of which are available in the Parliament Library. In the case of non-resident Indians while the policy remains the same the condition relating to the no-sale period in respect of cars imported by them, has been dispensed with.

### Trade with 'Group of 77'

2724. SHRI SYED SHAHABUDDIN: Will the Minister of COMMERCE be pleased to state:

(a) the value of India's export and import from the 'Group of 77' countries in absolute terms as well as percentage of total export/import during the last three years for which the figures are available year-wise;

(b) the incentives provided by Government for trade with the 'Group of 77' countries; and

(c) the proposals under consideration for increasing our trade with these countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) Information is given in the Statement below.

(b) and (c). There are a few exclusive trade preference arrangements among developing countries of which India is a member. Under these, tariff preferences are available for our trade with some of the countries of Group '77'. Recently forty-eight countries member of Group '77' including India exchanged tariff concessions under Global System of Trade Preferences (GSTP) among developing countries. The tariff concessions under GSTP would be implemented after the countries concerned have ratified the GSTP Agreement and the Agreement has come into force. Apart from these, there are no special incentives for trade with countries of Group '77' nor any proposals under consideration in this regard. However, various trade promotion measures such as exchange of business delegations, participation in trade fairs and exhibitions, encouragement to trading houses etc. for opening offices abroad, market research, joint ventures, cooperation among trade enterprises etc. are utilised in our efforts to promote trade with countries of Group 77'